NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 230/16

PETITION NUMBER

TP 207/17

NAME OF THE PETITIONER (S) :

GE INDIA TECHNOLOGY CENTRE PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

X

PHONE NUMBER

REPRESENTATION BY WHOM

9818697266

Advocale (Petitioner)

Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD.

The counsel reported that OL has already filed its report and that report from RD is Registry is awaited. Registry is directed to issue notices to OL, ROC and RD.

Posted to 06.03.2017.

MEMBER (J)

MEMBER (T)